

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

Appeal No. 197 of 2013 &  
IA No. 273 of 2013

Dated : 20<sup>th</sup> February, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

Tamil Nadu Power Producers Association ...Appellant(s)  
Versus

Tamil Nadu Transmission Corporation Ltd. ...Respondent(s)  
& Anr.

Counsel for the Appellant(s): Mr. N.L. Rajah

Counsel for the Respondent(s): Mr. S. Vallinayagam for R.1

ORDER

We have heard the Learned Counsel for the Appellant.

Post the matter for making reply submissions on 21.02.2014 at Chennai

Circuit Bench.

(Rakesh Nath)  
Technical Member  
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(Justice M. Karpaga Vinayagam)  
Chairperson